

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.02.2024 AT 10:30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/374/2024, IA (IBC)/369/2024 in Company Petition IB/260/2022 |
| NAME OF THE COMPANY | GVK Power & Infrastructure Ltd |
| NAME OF THE PETITIONER(S) | ICICI Bank Ltd |
| NAME OF THE RESPONDENT(S) | GVK Power & Infrastructure Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

IA (IBC)/374/2024

Present: Ld. Counsel Mr. Krish Kalra for the Applicant.

Ld. Senior Counsel Mr. Vivek Reddy for the Respondent.

This application has been moved to impound the purported arguments mentioned in para No.13 under Section 31 of the Indian Stamp Act, 1899. This application is disposed of along with main CP.

IA (IBC)/369/2024

Present: Ld. Counsel Mr. Krish Kalra for the Applicant.

Ld. Senior Counsel Mr. Vivek Reddy for the Respondent.

This application has been moved to take on record the Annexures 39 to 79 which are documents relating to Hon'ble London Court proceedings. Ld. Counsel for the Respondent stated that he does not want to file reply. Keeping in view the facts and circumstances, these documents are taken on record, subject to the condition that their admissibility and relevancy will be seen at the time of final disposal of the main Company Petition. Accordingly, this application is allowed.

Contd..

(2)

Company Petition IB/260/2022

Present: Ld. Senior Counsel Mr. Vivek Reddy for the Petitioner.
Ld. Counsel Mr. Krish Kalra for the Respondent.

Ld. Counsel for the Respondent stated that as he is stuck up in Delhi traffic and therefore prays for an adjournment. He also stated that he will appear in person to argue the case, on the next date of hearing. In view of this submission, the **matter is adjourned to 21.02.2024 for hearing.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)